# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A. No. 372/99

Thursday, this the 1st day of April, 1999

#### **CORAM:**

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER
HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

V.A. Mathew, Legal Assistant, Employees Provident Fund Office, Regional Office, Thiruvananthapuram.

... Applicant

By Advocate Mr. K.P. Kylasanatha Pillai

Vs.

- Central Provident Fund Commissioner, 9th Floor, Mayoor Bhavan, Cannought Circus, New Delhi.
- Regional Provident Fund Commissioner, Bhavishyanidhi Bhavan, Pattom, Thiruvananthapuram - 4.

... Respondents

By Advocate Mr. N.N. Sugunapalan

The application having been heard on 1.4.99, the Tribunal on the same day delivered the following:

### ORDER

#### HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the second respondent to re-assess each calendar year's vacancy position of E.O.s and A.A.O.s under his region in relation to the quota fixed under each category and to notify E.O/A.A.O examination based on the re-assessed vacancy position and also to direct respondents 1 & 2 to permit the eligible personnel: to participate in the E.O/A.A.O examination pending re-assessment of the vacancies.

- 2. When the O.A. was taken up for admission hearing, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a detailed representation to the second respondent for redressal of his grievance; and direct; the second respondent to dispose of the same within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.
- 3. Accordingly, the applicant is permitted to submit a detailed representation to the second respondent through proper channel within two weeks from today. If such a representation is received, the second respondent shall consider the same and pass appropriate orders within two months from the date of receipt of the representation.
- O.A. is disposed of as above. No costs.

Dated the 1st day of April, 1999.

Busahadue

B.N. BAHADUR ADMINISTRATIVE MEMBÉR

A.M. SIVADAS JUDICIAL MEMBER

nv 1499